

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 364**

ANSWERED ON - 03/12/2025

**Implementation of SSA in Tamil Nadu**

364 **Shri R. Dharmar:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has reviewed the progress of the Samagra Shiksha Abhiyan (SSA) implementation in the State of Tamil Nadu, particularly in rural and underdeveloped districts;
- (b) the details of funds allocated, released and utilized under SSA in Tamil Nadu during the last three financial years;
- (c) whether Government will consider special assistance for backward districts in Tamil Nadu under SSA;
- (d) whether there is any plan to expand digital infrastructure (like smart classrooms or ICT labs) in Government schools in Tamil Nadu; and
- (e) how the Ministry is ensuring that teacher vacancies are addressed under SSA guidelines?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)

(a): Central Government regularly reviews the progress of Samagra Shiksha by holding periodical review meetings with States/UTs including Tamil Nadu. Progress of various components, approved under Samagra Shiksha, is also monitored through online portal PRABANDH (Project Appraisal, Budgeting, Achievements and Data Handling System).

(b): Details of funds allocated, released to State Government of Tamil Nadu under Samagra Shiksha, and funds utilized by the State Government of Tamil Nadu, during the last three financial years, are as under:-

(In Crore Rupees)

Financial Year	Funds Allocated (Central Share)	Funds Released (Central Share)	Funds Utilized (Central Share + State Share)
2023-24	2120.25	1871.96	2955.18
2024-25	2151.59	362.81*	1043.65
2025-26	1896.42	87.79	748.78

\*Released in FY 2025-26.

(c): Issues relating to education in backward areas are addressed through various components of Samagra Shiksha, namely, Opening of New Schools, Kasturba Gandhi Balika Vidyalayas, Netaji Subhash Chandra Bose Awasiya Vidyalayas, PM JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), etc. While considering proposals under Samagra Shiksha, preference is given to Educationally Backward Blocks, Special Focus Districts, Left Wing Extremism affected Districts, Border Areas, and Aspirational Districts.

(d): States/UTs prepare Annual Work Plan & Budget (AWP&B) taking into consideration the funds availability, infrastructure gaps and priority areas of interventions. AWP&B proposals submitted by States / UTs are appraised and approved as per the programmatic and financial norms of Samagra Shiksha by the Project Approval Board. Number of Smart Classrooms and ICT Labs approved by PAB for Tamil Nadu during 2024-25 & FY 2025-26, are as under: -

	2024-25	2025-26
Smart Classrooms	6284	2683
ICT Labs	1078	2166

(e): 'Education' is a subject under the Concurrent List of the Constitution of India. As per the Samagra Shiksha Framework for Implementation, recruitment and service conditions of teachers are under the jurisdiction of the States/UTs. Financial assistance is provided by the Central Government to the States/UTs as per the Programmatic and Financial Norms of Samagra Shiksha. Central Government regularly reviews the status of teachers' availability in schools by holding periodical review meetings with States/UTs.

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